

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:30  
ANSWERED ON:26.02.2007  
FOREST LAND TO TRIBALS  
Rajendran Shri P.;Sujatha Smt. C.S.

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether there is any proposal pending with the Union Government related to distribution for forest land to tribals in Kerala;
- (b) if so, the details thereof; and
- (c) the time by which clearance is likely to be granted to the proposal?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (c) No, Sir. On the basis of the proposal submitted by the State Government of Kerala, the Ministry of Environment and Forests has accorded approval in February 2004 for diversion of 7,693.22 hectares of forest land under the Forest (Conservation) Act, 1980 for resettlement of landless tribals.